

(b) if so, the action taken by Government in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) On 1st November, 1966 gold bearing foreign markings and weighing 1,300 tolas was seized at Gwalior Railway Station. The value of the gold seized is Rs. 1,27,946 at the international rate.

(b) The person from whom the gold was seized was arrested. The case is under investigation.

Tribal Welfare in Bihar

2326. Shri H. C. Soy:
Shri Besra:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether he had a discussion with the Chief Minister of Bihar on the aspects of tribal welfare during his recent visit there;

(b) whether the problem of the imbalance existing in the educational and economic development among different sections of the Scheduled Tribes in Bihar was also discussed; and

(c) if so, the details thereof and the action proposed to be taken thereon?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) The Minister of Planning and Social Welfare visited Bihar in connection with the drought conditions prevailing in the State.

(b) The problem referred to was not specifically discussed.

(c) Does not arise.

Relief to Drought-Stricken Tribals in Bihar

2327. Shri H. C. Soy:
Shri Besra:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that the Officers of his Department have had a discussion recently with the Chief

Minister of Bihar on how to give relief to tribals in drought-stricken areas of Bihar;

(b) if so, the details of the discussions held; and

(c) the nature and details of the relief proposed in these pockets?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) Yes.

(b) and (c). The following suggestions have been made as a result of these discussions:—

- (1) The general drought measures implemented by the Government of Bihar, should be supplemented by special relief schemes for the relief of the 2 lakhs of tribals in the palamau District and the adjoining areas of Shahbad and Ranchi Districts.
- (2) The existing schemes of comparatively less urgency, viz., those of legal aid, subsidy for industries etc. should be kept in abeyance and the resources thus saved should be diverted towards sinking of Kutcha wells and field bunding.
- (3) The State Tribal Welfare Department should be strengthened by the appointment of Director who should be vested with direct responsibility for the execution of tribal development schemes in the Latehar Sub-Division which is most seriously affected by the drought.
- (4) Appointment of a special committee which should include the Deputy Commissioner for Scheduled Castes and Scheduled Tribes, Ranchi and the Director of the Tribal Research Institute for the re-organisation of the existing grain-golas in Latehar Sub-Division. Additional funds of Rs. 5.00 lakhs for the re-organisation of grain-golas during the current financial year should be